

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

ORDER SHEET

ORDERS OF THE TRIBUNAL

Date: 19.12.2016

OA No. 291/00669/2016

Mr. Amit Mathur,, Counsel for the applicant.
Mr. Gaurav Jain, Counsel for respondents.

Counsel for respondents submits that the relief sought for in this OA by the applicant has since been granted vide order dated 04.11.2016 in which the name of the applicants figure at Sl.No.13, 14, and 15 and further submits that vide order dated 14.12.2016 a corrigendum has been issued which is simply a correction of the year of the OA which was erroneously mentioned as 2015 instead of 2016 in the order dated 04.11.2016. He further submits that order dated 04.11.2016 and its corrigendum dated 14.12.2016 may be taken on record.

Counsel for the applicant agrees with submissions made by the counsel for the respondents and submits that now the OA has become infructuous in view of the relief already granted at the level of respondents.

In view of the above submissions the order dated 04.11.2016 and its corrigendum dated 14.12.2016 are taken on record and the OA is dismissed as having been rendered infructuous.



(Meenakshi Hooja)
Member (A)